LIR No. 2235-16

Anil Kumar Sharma Vs. M/s Special Executive Production India Pvt. Ltd. 22.07.2020

Present:- None.

Matter has been taken up through video conferencing hosted by Sh. Nitin Kaushik, Reader of this Court in terms of orders of Hon'ble High Court hearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

The matter was proceeding at the stage of final arguments.

As far as Sh. Kailash Kumar Jonwal AR for the workman is concerned, his mobile number and/or email address were not found available on the judicial file.

Notice for appearance for a briefing session sent to Sh. Lokesh Kumar, AR for the management has been served through WhatsApp., however, no reply / consent has been received on behalf of the AR for the management.

Accordingly, as per directions of Hon'ble High Court of Delhi and in the interest of justice, let notice be issued again for 29.07.2020.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

(Vinay Singhal)
Addl. District & Sessions Judge,
POLC-V, RADC, New Delhi.
22.07.2020

LIR No. 2236-16

Rohit Thukral Vs. M/s Special Executive Production India Pvt. Ltd.

22.07.2020

Present -None

Matter has been taken up through video conferencing hosted by Sh. Nitin Kaushik, Reader of this Court in terms of orders of Hon'ble High Court hearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

The matter was proceeding at the stage of final arguments.

As far as Sh. Kailash Kumar Jonwal AR for the workman is concerned, his mobile number and/or email address were not found available on the judicial file.

Notice for appearance for a briefing session sent to Sh. Lokesh Kumar, AR for the management has been served through WhatsApp., however, no reply / consent has been received on behalf of the AR for the management.

Accordingly, as per directions of Hon'ble High Court of Delhi and in the interest of justice, let notice be issued again for 29.07.2020.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

> (Vinay Singhal) Addl. District & Sessions Judge, POLC-V, RADC, New Delhi. 22.07.2020

LC No. 698-16

Vinod Kumar Vs. M/s Special Executive Protection

22.07.2020

Present:-

None.

Matter has been taken up through video conferencing hosted by Sh. Nitin Kaushik, Reader of this Court in terms of orders of Hon'ble High Court hearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

The matter was proceeding at the stage of final arguments.

As far as Sh. Kailash Kumar Jonwal AR for the workman is concerned, his mobile number and/or email address were not found available on the judicial file.

Notice for appearance for a briefing session sent to Sh. Lokesh Kumar, AR for the management has been served through WhatsApp., however, no reply / consent has been received on behalf of the AR for the management.

Accordingly, as per directions of Hon'ble High Court of Delhi and in the interest of justice, let notice be issued again for 29.07.2020.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

(Vinay Singhal)
Addl. District & Sessions Judge,
POLC-V, RADC, New Delhi.
22.07.2020

REDMI NOTE 5 PRO